THE HIGH COURT OF MEGHALAYA AT SHILLONG

ADVERTISEMENI

Dated, Shillong 8th April, 2021

HCM.II/109/2020-Rect/61 .Applications are invited from citizens of India for filling up the following post in the High Court of Meghalaya, Shillong as under:-

Sl. No.	Name of Post	No. of Post	Scale of Pay (Level in Pay Matrix)	Eligibility Criteria/Experience
1	Stenographer Grade - II	1	Level – 11 (Rs. 37,800/-)	Bachelor degree from recognized University with diploma in Stenography in English with minimum speed of 100 wpm in shorthand and 40 wpm in computer typing

Submission of Application:

Candidates are advised to apply and submit their applications strictly through On-Line mode by clicking on the "Online Application" icon appearing in the website viz. www.meghalayahighcourt.nic.in.

Applications received through any other mode shall not be accepted and will be summarily rejected.

For candidates applying for the first time through On-Line mode, a one-time registration process is required to enable them to apply against the advertised vacancies/posts. Kindly read the instructions on the web page carefully before applying online. Last date for online application is 1700 hrs on 7^{th} May, 2021.

Candidates who have already registered with the Recruitment Portal may log in and apply directly against the advertised vacancies/posts of their choice.

Payment for online applications

Application Fees for the said post for general applicants is Rs.400/-(Rupees Four hundred) only and Rs.200/-(Rupees Two hundred) only for Scheduled Caste/Scheduled Tribe. Candidates may pay using the following modes.

- ATM Cum Debit Card issued by State Bank of India or Net Banking of State Bank of India's account holders. Please select ePayment and select State Bank of India in the Meghalaya Portal Page and proceed for payment.
- 2. Cash payment at any branch of SBI using eChallans: Candidates may also pay by Cash at any branch of SBI. For cash payments using eChallan, select Payment across Bank Counter and generate the eChallan. Take a print out of the same and make the required payments. Payments must be made within 3 days from the last date of receipt of application. The amount once deposited shall not be refunded or adjusted against any other purpose.

NOTE: Departmental candidates may submit their applications through proper channel and must reach the undersigned before the last date for submission.

A candidate for appointment to the High Court service who is not in permanent Government Service must not be more than 27 (twenty-seven) years of age in case of General Category candidates and 32 (thirty-two) years of age in case of Scheduled Caste/Scheduled Tribe candidates at the time of his/her application. No application shall be entertained from a person whose age is less than 18 (eighteen) years.

General information

- 1. Candidates are to read the instructions given in the website.
- 2. The last for submission of application shall be on 1700 hrs of 7th May, 2021.
- 3. No TA/DA shall be paid to the applicants for attending the examination and personal interview.
- 4. Hon'ble the Chief Justice reserves the right to relax any conditions mentioned in this Advertisement.
- 5. For further details, the Registry of the High Court of Meghalaya may be contacted during office hours.

RESERVATION OF VACANCIES

As per Reservation Policy of the Government of Meghalava.

REGISTRAR GENERAL

Memo. No. HCM.II/109/2020-Rect/61-A Copy to:-

- 1. The Registrar- cum- Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's information.
- 2. The Private Secretary to Hon'ble Mr. Justice R.V. More, High Court of Meghalaya, Shillong for his Lordship's information.
- 3. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for his Lordship's information.
- 4. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for his Lordship's information.
- 5. The District & Sessions Judge,
 Shillong/Nongpoh/Jowai/Nongstoin/Mawkyrwat/Tura/Williamnagar/
 Ampati/Baghmara/Khliehriat/Resubelpara.
- 6. P.A. to Registrar General, High Court of Meghalaya, Shillong for information.
- 7. The Registrar (Admn.), High Court of Meghalaya, Shillong for information.
- 8. Shri. A.M. Ripnar, Registrar (Judicial Service), High Court of Meghalaya, Shillong for information.
- 9. The Director, Directorate of Information Public Relations, Meghalaya, Shillong, with a request to cause publication of the advertisement in two local dailies i.e., The Shillong Times and U Nongsain Hima.
- 10.Shri. K.J. Lyngdoh, Joint Registrar (Listing) cum OSD to Hon'ble Chief Justice, High Court of Meghalaya, Shillong for information.
- 11 The System Analyst, High Court of Meghalaya, Shillong for uploading the advertisement on the website alongwith the standard form of application.
 - 12. Shri. Gulrez Sohliya, Scientist 'C', NIC, Meghalaya, Shillong with a request to reflect the advertisement on the Online Portal.
 - 13. Notice Board.
 - 14. Office file.

REGISTRAR GENERAL